

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(CAA)-100(PB)-2018

IN THE MATTER OF:

NRA Iron & Steel Pvt. Ltd. And Tremendous Mining
& Minerals Pvt. Ltd. with UNA Power Pvt. Ltd.

....Applicant/petitioner

Under Section 230-232.

Order delivered on 24.07.2018

Coram:

**Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Petitioner

:

Mr. Suman Jyoti Khaitan, Nubair
Alvi, Ms. Anjali Agarwal &
Ms. Sanika Mehra, Advs.

ORDER

Order reserved.

Sdt

**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**

Sdt

**(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

24.07.2018
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